GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:846 ANSWERED ON:13.07.2004 ILLEGAL ARMS SHIPMENT Koya Dr. P. Pookunhi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a massive illegal arms shipment was recently seized near Chittagong;
- (b) if so, the details thereof;
- (c) whether the Government has made any investigations into the source of the illegal shipment of huge arms and the destination where it was intended for;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard stating the manner in which the massive consignment of arms is proposed to be disposed of?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGHUPATHY)

- (a) & (b): Yes, Sir. As per reports, the consignment included 1290 sub-machine guns/Ak-47 Rifles, 100 Tommy guns, 400 UZI Rifles/Semi automatic rifles, 150 Rocket Launchers etc.
- (c) & (d): As per reports, the consignment was meant for use by Indian Insurgent Groups based in North East and elsewhere.
- (e): The Government has taken up the matter with the Government of Bangladesh at various for a and expressed India's serious concern over the issue.